

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.213
Appeal/17(AHM)2022

Proceedings under Section 58 & 59 of Co. Act, 2013

IN THE MATTER OF:

Varun Rasiklal Thakkar
(Gravity India Ltd)

.....Applicant

V/s

.....Respondent

Madhur Industries Ltd & Ors

Order delivered on: 27/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Ms. Prutha Bhavsar, Advocate for
	: Ms. Natasha Shah, Advocate
For the Respondent	: Mr. Malay Pandit, PCA for R-1
	: Mr. Sharad Bansal, Advocate for R-2

ORDER
(Hybrid Mode)

At the request of Proxy for the Applicant. Re-list this matter on 08.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)